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**BEFORE THE AJUDICATING AUTHORITY
(NATIONAL COMPANY LAW TRIBUNAL)
AHMEDABAD BENCH
AHMEDABAD**

C.P. (I.B) No. 50/9/NCLT/AHM/2017

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL 21.07.2017**

Name of the Company: Ajay Sadana
V/s.
Acteon India Pvt. Ltd.

Section of the Companies Act: Section 9 of the Insolvency and Bankruptcy
Code

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	MR. SANDEEP BAJAJ	ADV.	PETITIONER	Sandeep Bajaj
	MR. SOAYIB QURESHI	"	"	12/11
2.	MR. MOIZ RAFIQUE	"	"	Hafiz
	MR. RUTVIK MODI	"	"	R.M. Modi
	Mr. Ravi Verma	Adv.	Respondent	
	Mr. Yash Srivastava	Adv.	"	
	Mr. Hemang Shah	Adv.	"	

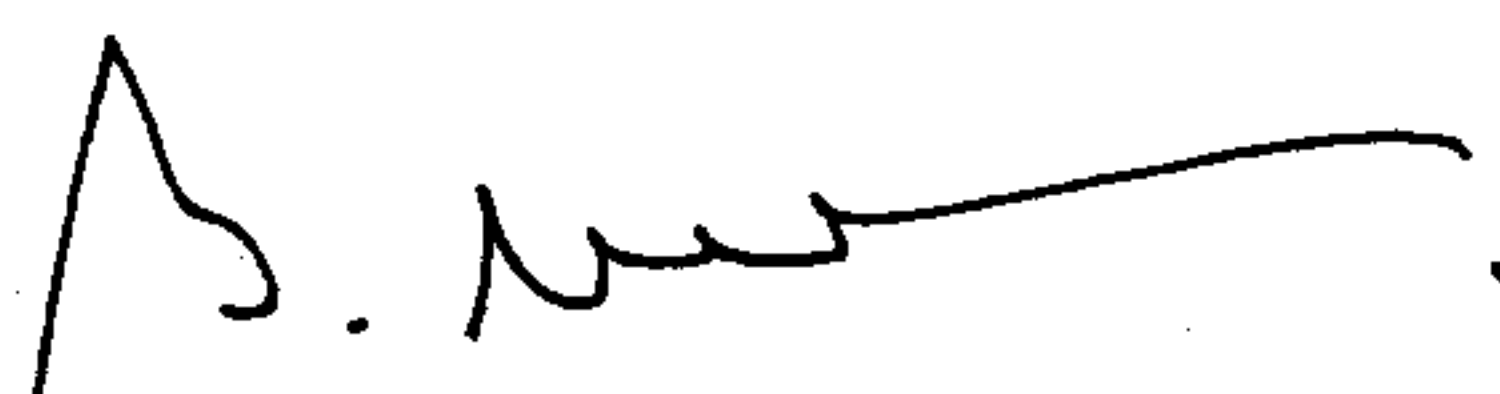
ORDER

Learned Advocate Mr. Sandeep Bajaj with Learned Advocate Mr. Soayib Qureshi with Advocate Learned Advocate Mr. Moiz Rafique with Learned Advocate Mr. Rutvik Modi present for Operational Creditor / Applicant. Learned Advocate Mr. Ravi Verma with Learned Advocate Mr. Yash Srivastava with Learned Advocate Mr. Hemang Shah present for Respondent.

Objection filed by Respondent.

Heard arguments of learned Counsel for Applicant and learned Counsel for Respondent.

Orders reserved.

 21.7.17
**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 21st day of July, 2017.